

THE MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (DR. VIRENDRA KUMAR): (a) No, Sir.

(b) The Ministry is executing a scheme namely ICPS (now “Child Protection Services”) for providing financial assistance to State Government/UT Administrations, on sharing pattern with the objective to create a safe and secure environment for overall development of children in need of care and protection. These include placement in Children Homes if there is no family to look after the said child, or sponsorship support if the child is living with family (financial support for education etc.) to ensure that their education can continue in an undisturbed manner. The programmes and activities at these CCIs *inter-alia* include age-appropriate education, access to vocational training, recreation, health care, counseling etc.

**Schemes for empowerment of women in Himachal Pradesh**

2074. SHRIMATI VIPLOVE THAKUR: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) the details of the schemes being implemented for empowerment of women and development of children in the country;

(b) the details of proposals received and approved/lying pending for approval from Himachal Pradesh along with the amount of budgetary allocation made, funds allocated/released and utilisation thereunder during each of the last three years and the current year, scheme-wise;

(c) whether some schemes sanctioned by Government have not taken off in the State; and

(d) if so, the details thereof and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (DR. VIRENDRA KUMAR): (a) to (d) The Ministry of Women and Child Development is implementing various schemes/programmes for empowerment of women and development of children across the country including Himachal Pradesh. The details of those schemes are as follows:

**For Women empowerment:**

- (i) Beti Bachao Beti Padhao (BBBP), a comprehensive programme is being implemented to address the declining Child Sex Ratio (CSR) and related issues of empowerment of women over a life-cycle continuum.
- (ii) Pradhan Mantri Matru Vandana Yojana (PMMVY), {erstwhile Maternity Benefit Programme} has been contributing towards better enabling

environment by providing cash incentives for improved health and nutrition to pregnant and nursing mothers.

- (iii) Scheme for Adolescent Girls aims at girls in the age group 11-18, to empower and improve their social status through nutrition, life skills, home skills and vocational training.
- (iv) Pradhan Mantri Mahila Shakti Kendra scheme, promote community participation through involvement of Student Volunteers for empowerment of rural women.
- (v) National Creche Scheme to provide day care facilities to children of age group of 6 months to 6 years of working women who are employed.
- (vi) Rastriya Mahila Kosh (RMK) to provide micro-credit to poor women for various livelihood support and income generating activities at concessional terms in a client-friendly procedure to bring about their socio-economic development. RMK received only one proposal received from Himachal Pradesh since 2014-15.
- (vii) Swadhar Greh to provide relief and rehabilitation to destitute women and women in distress.
- (viii) Ujjawala, a Comprehensive Scheme for prevention of trafficking and for rescue, rehabilitation, re-integration and repatriation of victims of trafficking for commercial sexual exploitation.
- (ix) Working Women Hostels for ensuring safe accommodation for women working away from their place of residence. Under this scheme, 2 new proposals have been received and 2 sanctioned in Himachal Pradesh during last three years.
- (x) Schemes of One Stop Centre (OSC) and Women Helpline (WH) are being implemented to facilitate access to an integrated range of services including medical aid, police assistance, legal aid/ case management, psychosocial counseling and temporary support services to women affected by violence.
- (xi) Gender Budgeting Scheme is being implemented as a tool for mainstreaming gender perspective at various stages of planning, budgeting, implementation, impact assessment and revisiting of policy/programme objectives and allocations. The Scheme helps in strengthening of institutional mechanisms and training of various stakeholders so as to mainstream gender concerns in Central and State Governments.

**For Child Development**

- (xii) Integrated Child Development Services (ICDS) Scheme is being implemented through States/UTs with the aim of holistic development of children upto 6 years of age and to meet nutritional needs of pregnant women and lactating mothers.
- (xiii) Integrated Child Protection Scheme (ICPS) (now Child protection Services) is being implemented through the State Government/UT Administrations to create a safe and secure environment for overall development of children in need of care and protection in urban and semi-urban areas.
- (xiv) National Nutrition Mission (NNM): The Government of India has approved setting up of National Nutrition Mission (NNM) commencing from 2017-18. The NNM, as an apex body, will monitor, supervise, fix targets and guide the nutrition related interventions across the Ministries. The programme through the targets will strive to reduce the level of stunting, under-nutrition, anaemia and low birth weight babies.

The Scheme-wise details of the funds allocated/released for Himachal Pradesh during the last three years and the current year is given in the Statement.

***Statement***

*Scheme-wise details of funds allocated/released for Himachal Pradesh during last three years and current year.*

Sl. No.	Name of the Scheme	Funds allocated/ released (in Lakh Rupees) in Himachal Pradesh during			
		2014-15	2015-16	2016-17	2017-18
1.	Gender Budgeting	2.83	7.36	0	5.11
2.	Beti Bachao Beti Padhao (BBBP)	36.34	49.55	-	89.72
3.	Working Women Hostel	-	-	-	265.83

**Inclusion of more children under ICDS**

2075. SHRI DEREK O'BRIEN: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) the details of children below the age of five who have Aadhaar registration, State-wise;

(b) the steps taken by the Ministry to include more children under the Integrated Child Development Service (ICDS) Scheme, curb leakages and bring transparency in its delivery system; and